



File No. 25/02/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 12th June 2020

NOTICE


1. There is surge in COVID-19 cases in National Capital Territory Delhi and also cases increasing in various Central Government Ministries/Departments. The Ministry Personnel, Public Grievances and Pension vide their circular dated 5.6.2020 has restricted attendance in offices.
2. In view of the above it has been decided to revise the date of hearing given vide notice dated 3.6.2020 for Principal bench and New Delhi (Court No. II, III, IV, V & VI) in all the pending matters as per table below:

S. No.	Date already fixed	Next Date of Hearing
1	15.6.2020	01.07.2020
2	16.6.2020	02.07.2020
3	17.6.2020	03.07.2020
4	18.6.2020	06.07.2020
5	19.6.2020	07.07.2020
6	22.6.2020	08.07.2020
7	23.6.2020	09.07.2020
8	24.6.2020	10.07.2020
9	25.6.2020	13.07.2020
10	26.6.2020	14.07.2020
11	29.6.2020	15.07.2020
12	30.6.2020	16.07.2020
13	1.7.2020	17.07.2020
14	2.7.2020	20.07.2020
15	3.7.2020	21.07.2020
16	6.7.2020	22.07.2020
17	7.7.2020	23.07.2020
18	8.7.2020	24.07.2020
19	9.7.2020	27.07.2020
20	10.7.2020	28.07.2020
21	13.7.2020	29.07.2020
22	14.7.2020	30.07.2020
23	15.7.2020	31.07.2020
24	16.7.2020	04.08.2020

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25	17.7.2020	05.08.2020
26	20.7.2020	06.08.2020
27	21.7.2020	07.08.2020
28	22.7.2020	17.08.2020
29	23.7.2020	18.08.2020
30	24.7.2020	19.08.2020
31	27.7.2020	20.08.2020
32	28.7.2020	21.08.2020
33	29.7.2020	24.08.2020
34	30.7.2020	25.08.2020
35	31.7.2020	26.08.2020
36	4.8.2020	27.08.2020
37	5.8.2020	28.08.2020
38	6.8.2020	31.08.2020
39	7.8.2020	01.09.2020
40	17.8.2020	02.09.2020
41	18.8.2020	03.09.2020
42	19.8.2020	04.09.2020
43	20.8.2020	07.09.2020
44	21.8.2020	08.09.2020
45	24.8.2020	09.09.2020
46	25.8.2020	10.09.2020
47	26.8.2020	11.09.2020

3. All concerned are informed to note the aforementioned date.
4. The urgent matters shall continue to be attended as earlier.
5. This issues with the approval of Hon'ble President, NCLT.


(Samendra Shukla) 2/6/2020
Assistant Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, New Delhi.
3. Officers of National Company Law Tribunal, New Delhi.
4. NCLT web site/ Notice Board.